

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION No.3678
TO BE ANSWERED ON 17.03.2021**

EMCC

3678. SHRI N.K. PREMACHANDRAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government of Kerala executed an MOU with a foreign company EMCC and if so, the details thereof;**
- (b) whether the Government of Kerala has sought assistance of Union Government for ascertaining the whereabouts of EMCC and if so, the details thereof;**
- (c) whether the Union Government or Indian Embassy conduct enquiry in this regard and if so, the details thereof;**
- (d) whether the Union Government or Indian Embassy has conveyed the details regarding EMCC to the Government of Kerala and if so, the details thereof; and**
- (e) whether the Union Government has ascertained that the EMCC is a trust worthy company for entering into an agreement with Government of Kerala and if so, the details thereof?**

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[SHRI V. MURALEEDHARAN]

(a) & (b) The Government of Kerala had sought assistance of the Government of India to verify the credentials of the said company, M/s EMCC Global Consortium LLC. No further information was conveyed by the Government of Kerala.

(c) Yes. The Ministry of External Affairs directed the Consulate General of India (CGI) in New York to verify the credentials of the said company.

(d) The findings of the enquiry on credentials of the said company were conveyed by email to the Government of Kerala by the CGI in New York on 21 October 2019 and by the Ministry of External Affairs on 25 October 2019. Subsequently, on a separate follow-up, CGI New York had conveyed the same response on 6 November 2019 to the Government of Kerala.

(e) Consulate General of India in New York tried to verify the address and credentials of M/s EMCC Global Consortium LLC, New York and sought

the information vide their communication on 14 October, 2019. However, no response had been received from the said company on the date of their reply, i.e. 21 October 2019 and hence the address and credentials of the company could not be verified.

However, it was indicated that the said company's address at 535 Fifth Avenue, 4th floor is a virtual office which allows for short term rental and other secretarial services.

This information was conveyed to the Government of Kerala on 21 October 2019, again on 25 October 2019 and subsequently on 6 November 2019.
